

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-93/98/6/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Surajit Kumar Dhar,
Principal Judge, Family Court,
Cachar, Silchar.

Dated Guwahati the ^{sd/} 3 January, 2023.

Sub: **Winter vacation.**

Ref:- Your letter No. FC/SIL/2022/1211 dated the 23.12.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **permission to avail winter vacation from 24.12.2022 to 31.12.2022** (including Christmas holidays). The Counsellor, Family Court, Cachar, Silchar would remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-93/98/7-8/A, dated , 03-01-2023

Copy to:

1. The Principal Accountant General (A&E), Beltola, Guwahati for information.
2. The Project Manager, Gauhati High Court, Guwahati.

JT. REGISTRAR (VIGILANCE)